

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/369/2022 in Company Petition IB/36/7/2022
NAME OF THE COMPANY	Ravi Cranes and Movers Ltd
NAME OF THE PETITIONER(S)	Indian Overseas Bank
NAME OF THE RESPONDENT(S)	Ravi Cranes and Movers Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/369/2022

Present: Ld. Proxy Counsel Mr. V. Raghunath for the Applicant.

Ld. PCS Ms. Devangi for the Respondent.

Ld. Proxy Counsel for the Applicant prays time for filing of rejoinder. Prayer is allowed. For filing of rejoinder, **Matter is adjourned to 08.10.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)